

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

**NOTIFICATION**

Dated, Shillong the 7<sup>th</sup> June, 2023.

No.LJ(A) 88/2000/Pt/17 – On the recommendation of the Meghalaya Public Service Commission vide letter No. MPSC/PD-20/ 2022-2023/11 dated 24-05-2023, the promotion in respect of Shri Debu Lyngdoh, Deputy Secretary to the post of Joint Secretary in the Pay Level 21 of the pay Matrix (Rs. 83900 – 142900/-) plus other allowances as admissible under the rules, made under regulation 4(d) of the Meghalaya Public Service Commission (Limitation of Functions) Regulation 1972 as notified vide this Department's Notification No. LJ(A) 88/2000/Pt/10 dated 21-12-2022 is hereby regularised.



(C.V.D. Diengdoh, IAS)

Secretary to the Government of Meghalaya,  
Law (A) Department.

Memo. No.LJ(A) 88/2000/Pt/17-A

Dated, Shillong the 7<sup>th</sup> June, 2023.

Copy forwarded to:-

1. The Accountant General ((A&E), Meghalaya, Shillong with spare copy for necessary action.
2. The Advocate General, Meghalaya.
3. Secretary, Meghalaya Public Service Commission for information.
4. Personnel & A.R. (A) Department.
5. Finance (EC II) Department.
6. Treasury Officer, (North) / (South), Shillong.
7. Officer concerned.
8. The Director of Printing & Stationery for publishing the notification in the next issue of the Gazette of Meghalaya and to supply this Department with 20 copies of the notification.
9. Personal file of the Officer Concerned.
10. DEO, Law (A) Department.
11. Guard file.



By order etc.,

Secretary to the Government of Meghalaya,  
Law (A) Department.